Regarding problems being faced by the construction workers in the country.laid

SUSHRI IQRA CHOUDHARY (KAIRANA): Rural Construction and unorganised sector workers are vital to India?s infrastructure growth. The Building and Other Construction Workers Welfare Boards provide compensation to registered beneficiaries and their families in cases of death or injury. However, many workers, including around 40,000 from Kairana working in Panipat and Karnal, remain unregistered due to lack of awareness or documentation, depriving them of these benefits. I urge that a system be established wherein unregistered workers are considered for availing compensation under such schemes in grievous scenarios through the recommendation of a collector, sarpanch or similar authority. I also urge that provisions be made to ensure the scheme is available in post-accident scenario by providing required credentials, paper work and verification. This will ensure that no deserving worker or their family is deprived of compensation. I insist the Central Government to encourage State Governments to enhance awareness through community-level campaigns and simplify registration processes to ensure greater inclusion. Additionally, timely disbursal of funds by welfare boards is essential to prevent delays that could harm affected families. I also request the Government to monitor the progress of States in aligning with Model Welfare Scheme for Building and Other Construction Workers and Action Plan for Strengthening Implementation Machinery developed by the Ministry of Labour. Establishing a central monitoring framework will ensure effective fund disbursal and accountability, ensuring no worker is left behind.